

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/102(CHE)/2023
PETITION NUMBER : TCP/12/2016
NAME OF THE PETITIONER(S) : New Tirupur Area Development Corporation
Ltd
NAME OF THE RESPONDENTS : Tamil Nadu Water investment Company Ltd
and Others
UNDER SECTION : Rule 11 of NCLT Rules 2016


ORDER

None is present for the parties.

This application was reserved for orders.

It is seen from the records that the main Company Petition bearing TCP/12/2016 has been adjourned *sine die*.

Considering the above, at this stage, we are not inclined to pass any order in IA/102(CHE)/2023. The same is also adjourned *sine die*.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS



[SANJIV JAIN]
MEMBER (JUDICIAL)